

बंगाली एक्सप्रेस को लूटा जाना

1268. श्री रामजी रत्नल मुमन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 15 जून, 1978 को गंज बंडवारा के निकट डाकुओं द्वारा बंगाली एक्सप्रेस रेलगाड़ी को लूटे जाने का समाचार सही है ;

(ख) यदि हां, तो कितनी लूट हुई; और

(ग) क्या रेल सुरक्षा दल ने अपने कर्तव्य का पालन किया था ?

रेल मन्त्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी हां, 12-6-78 को (न कि 15-6-78 को) ।

(ख) खोयी हुई सम्पत्ति का मूल्य 2,025 रुपये बताया गया है ।

(ग) यात्रियों की व्यक्तिगत सुरक्षा और उनके सामान की सुरक्षा सुनिश्चित करने का उत्तरदायित्व सरकारी रेलवे पुलिस का है जो राज्य सरकारों के प्रशासनिक और अनुशासनिक नियंत्रण के अन्तर्गत कार्य करता है । रेलवे सुरक्षा दल अधिनियम के अन्तर्गत गठित रेलवे सुरक्षा दल के पास रेल सम्पत्ति के विधि विरुद्ध कब्जों से संबंधित केवल निवारक और संयुक्त अधिकार होते हैं । रेलवे सुरक्षा दल का संबंध रेलों को ढोने के लिए सौंपे गये माल और रेल सामग्री की सुरक्षा से है । यह मामला रेलवे सुरक्षा दल क्षेत्राधिकार में नहीं आता है ।

Merger of Kurseong Railway Press

1269. SHRI K. B. CHETTRI: Will the Minister of RAILWAYS be pleased to state:

(a) is it a fact that Government are thinking to merger Kurseong Railway Press under North-Eastern Railway with that of North-Eastern Railway Press, Gorakhpur; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

Unauthorised Connections of L.P. Gas

1270. DR. SAROJINI MAHISHI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many unauthorised connections have been given by the L.P.G. distributors in the country during the last three years; and

(b) what action has been taken to remedy the situation?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) According to the information received from the oil companies, the number of unauthorised cooking gas connections released by their distributors/agents during the last 3 years is estimated to be about 2,800.

(b) The complaints received regarding issue of unauthorised gas connections are examined thoroughly. As a result of this, during the last three years as many as 9 gas agencies/distributorships were terminated by the oil companies. In three other cases, letters of warning were issued to three distributors, while in three more cases, supply of gas to the distributors has been stopped pending further action. Allotment letters issued to the individuals are not transferable and the identity of the allottee of a gas connection is to be verified at the time of actual release of new gas connection.

फतुहा-इस्तामपुर साइट रेलवे

1271. श्री बीरेन्द्र प्रसाद : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फतुहा-इस्तामपुर साइट रेलवे जो बिहार राज्य के पटना और नासबा